

Payment of Pension and Other Dues to Retired persons in Uttar Pradesh

@@@ 4353. **SHRI TRILOKI NATH CHATURVEDI:**
DR. MURLI MANOHAR JOSHI:

Will the **PRIME MINISTER** be pleased to state:

(a) what is the number of persons who retired from Government service in Uttar Pradesh during the year 1992;

(b) what is the number of persons who have been given their pensions and other dues, so far;

(c) what is the number of persons who have not been granted their pensions and the number of those who have not been paid the gratuity and other retirement benefits;

(d) what is the total number of those persons who have retired during the past three years and whose pension cases have not been settled so far; and

(e) whether Government propose to make it obligatory on the part of departmental heads to settle pension cases under their control on the date of the retirement of the Government servant, and if so, by when this is likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) 20,134.

(b) and (c) 18,115 have been given pension and other dues. 2,019 persons have not been sanctioned gratuity out of whom 2,000 persons have not been sanctioned pension also.

(d) 55,993 persons retired during the last three years; pension cases of 2,293 have not been settled so far.

(e) According to the policy of the State Government, the retirement benefits are to be settled by the day following the date of retirement. This policy is being strictly followed. However, certain cases get delayed due to incomplete documents or pending departmental proceedings.

@@@ Previously Unstarred Question 2872, transferred from 18th August, 1993.

Officers refusing to go to North-Eastern Region

4354. **SHRI NYODIK YONGGAM:** Will the **PRIME MINISTER** be pleased to state

(a) whether it is a fact that many Central Government Officers (IAS/IPS/IFS/TTS) generally refuse to go to North Eastern Region on posting due to disturbances in those areas;

(b) whether one of the reasons for this is that North Eastern States is lagging behind in developmental activities in comparison to other parts of the country; and

(c) if so, what positive steps are being taken by Government to correct the situation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) and (c) Do not arise.

Examination by SSC

4355. **SHRI GHUFRAN AZAM:** Will the **PRIME MINISTER** be pleased to state:

(a) whether Staff Selection Commission held an examination in November, 1991 for the recruitment to the post of Senior Observer in Meteorological Department;

(b) if so, the number of successful candidates, category-wise, nominated to Meteorological Department for appointment to the post of Senior Observer so far;

(c) whether it is also a fact that some of the successful orthopaedically handicapped candidates were asked in June, 1993 to produce Medical Certificates from Medical Board for enabling them to be nominated for appointment within 20 days;

(d) if so, whether these candidates have been nominated for appointment after submitting the requisite Medical Certificate;

(e) whether it is also a fact that fresh requisition for Senior Observer's post has also been received from Meteorological Department;

(f) if so, whether these Physically Handicapped candidates will be nominated for appointment to the Meteorological Department on humanitarian grounds and as a measure of their rehabilitation;

(g) if not, the reasons therefor; and